



FORM No. - 4
See Rule (12)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH**

ORDER SHEET

Original Application No. 519 of 2004
Applicant (s) Prasanna K. Das Respondent (s) Chairman-Cum-M.D., NALCO
Advocate for Applicant (s) M/s. A. N. Das Advocate for Respondent(s) N. Sarver
A. N. Pattnaik

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

I.P.O. of 26501 = filed.
For Registrar.
on memo

[Signature]

[Signature]
21/7/04

Registrar

[Signature]
21.07.04

[Signature]
21-7-04

For Admission

[Signature]
21/7/04

[Signature]

REGISTER

[Signature]
Registrar 21-7-04

Order dated 22.7.2004

Heard. This O.A. has been filed by one Prasanta Kumar Das, presently working as Asst. Audit Officer in the Office of A.G. (Adt. I) ventilating his grievance against his employer when he was on deputation to NALCO, Bhubaneswar. Without going into the facts of the case, it is to be noted that Res. Nos. 1 to 3 are represented by NALCO against whom the claim of the applicant lies. Since NALCO is not amenable to the jurisdiction of the C.A.T., needless for us it is to go into the details of the O.A.

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2

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy 2 order dt. 22/7/04
a/w O.A. copy issued
to all the respondents by
Post. The same copy
issued to the counsel
for applicant.

Dr. [unclear]
S.O.

MS
28/7/04

In the circumstances, the O.A. is dismissed
being not maintainable.

Send Copies of this Order to
all the parties, with Copies of the
O.A. to the Respondents.

[Signature]
VICE-CHAIRMAN
[Signature]
MEMBER (JUDICIAL)